

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). The Kothari Committee on Recruitment Policy and Selection Methods has *inter alia* recommended the use of all languages listed in the VIIIth Schedule of the Constitution and English as alternate media in the proposed Civil Services Examination for recruitment to the All India and Central Services. Government of India have accepted this recommendation and requested the UPSC to take appropriate steps for its implementation.

Time given on Publicity to Proceedings of Shah Commission on A.I.R.

3926. **SHRI VASANT SATHI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the estimated hours given so far for publicity of Shah Commission and other Commissions proceedings and related news and special programme through A.I.R.;

(b) details of Government policy/directions given to the authorities in this regard; and

(c) justification for higher allocation of time for such proceedings/news?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) On the basis of the study of the four major news bulletins

(1) broadcast from AIR Delhi between April 1977 and February 1978 in respect of time devoted to Shah and other eight Commissions of Enquiry appointed by the Central Government indicating the percentage of total time, a statement is placed on the Table of the House. [Placed in Library. See No. LT-1887/78].

(ii) In addition to the coverage in the news bulletin, daily 10-minute review of the Shah Commission's hearing is broadcast in Hindi and English when the Commission holds its public hearings. Another statement indicating the time devoted to such reviews of the Shah Commission's proceedings upto February 1978 is also laid on the Table of the House.

[Placed in Library. See No. LT-1887/78].

(b) and (c). The time allotted for the coverage of the proceedings of the various Commissions is not on the basis of any directive given to any authority by the Government, but on the basis of the news value and the great deal of public interest in the proceedings of these Commissions and also in the revelations pertaining to the excesses of Emergency, misuse of power, irregularities, subversion of law etc.

Hindi Teaching Scheme

3927 **SHRI D. G. GAWAI:**
SHRI SHIV SAMPATI RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total expenditure incurred by the Government annually on the Hindi Teaching Scheme during the last five years for its employees;

(b) the number of Government servants who were trained in Hindi during the last five years and given one increment also;

(c) whether it is a fact that no one of them is doing his official work in Hindi and papers are put up in English only; and

(d) the steps taken or proposed to be taken to ensure that all Hindi knowing persons do their official work in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The expenditure incurred on Hindi